

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Date of decision: 29.04.2016**

**CORAM:** HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)  
HON'BLE MRS. RAJWANT SANDHU, MEMBER (A)

Smt. Amarjit Kaur, aged 49 years, W/o Late Sh. Jaspal Singh, resident of H.No.12, Bhaisa Tibba Mansa Devi Complex, Sector 4, Panchkula.

**...APPLICANT**

**BY ADVOCATE:** Sh. Barjesh Mittal.

## VERSUS

1. Sh. S.K. Chadha Chief Engineer, Union Territory, Chandigarh Administration, U.T. Civil Secretariat, Sector 9, Chandigarh.
2. Sh. Mukesh Anand, Chief Engineer, Municipal Corporation, Sector 17, Chandigarh.

## ...RESPONDENTS

**BY ADVOCATE:** None for respondent no.1.

Sh. V.K. Verma, proxy for Sh. Arvind Moudgil, counsel for respondent no.2.

**—ORDER (ORAL)**

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J)

1. Counsel for the applicant has stated that order of the Tribunal has since been complied with.
2. Accordingly, the instant Contempt Petition is dismissed as infructuous. Notices issued to the respondents stand discharged. It goes without saying that the applicant shall be at liberty to avail of any remedy as may be available under the law, qua order declining exgratia amount.

**(JUSTICE L.N. MITTAL)**  
**MEMBER (J)**

**(RAJWANT SANDHU)**  
**MEMBER (A)**

**Place: Chandigarh.  
Dated: 29.04.2016.**

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